

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.**

**CORRIGENDUM.**

Dated Shillong, the 17<sup>th</sup> June, 2014.

No. LR (A) 32/92/Pt.III/225 – Please read “Shri L. Wahlang, - PP/GP Ribhoi District, Nongpoh with Headquarter at Shillong in place of Headquarter at Nongpoh” as appeared in this Department’s Notification No. LJ (A) 32/92/Pt.III/223 dt. 04.06 2014.



(L.M. Sangma)

Secretary to the Government of Meghalaya,  
Law Department.

Memo No. LJ (A) 32/92/Pt.III/225-A,  
Copy forwarded to: -

Dated Shillong, the 17<sup>th</sup> June, 2014.

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong – 793001.
2. The Additional Advocate Generals, Meghalaya, High Court of Meghalaya, Shillong – 793001.
3. The Deputy Commissioner, East Khasi Hills District, Nongpoh.
4. The District & Sessions Judge, Nongpoh.
5. The Accountant General (A & E), Meghalaya, Shillong-793001.
6. The Director General of Police, Meghalaya, Shillong.
7. The Superintendent of Police, West Garo Hills District, Tura.
8. The Advocate concerned.
9. The Secretary of the Shillong High Court Bar Association.
10. The Secretary, Shillong Bar Association, Shillong.
11. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
12. DIPR, Shillong.
13. The Treasury Officer, Nongpoh.
14. Law (B) Department.
15. The Data Entry Operator, Office of the Legal Remembrancer, Shillong for uploading the above notification in the website of Law Department.
16. Guard file.

By order etc.,



Secretary to the Government of Meghalaya,  
Law Department.